

NOTICE

As per the directions passed by the Competent Authority Dt. 04.04.2024, it is observed that, Original Applications and Appeals (and applications filed therein) e-filed and are in defect of the period from 2019 upto 2023, the concerned parties/ legal practitioners and representatives till date have not removed the defects. The statutory period of 30 days as per the NGT Act, 2010 and NGT Practice & Procedure Rules, 2011 has lapsed. The lists of the mentioned matters are attached herewith as Annexure A and B for information. All details regarding the defects are available on the Log in credentials of the concerned parties/ the legal practitioners and representatives.

It is further noticed by the Competent Authority that, the party concerned/ the legal practitioner and representative are choosing specific date of their own liking to re-file the same matter with the intention to claim the limitation from the earlier period when the matter had been filed initially, though they were having defects.

Therefore, the concerned parties/ the legal practitioners and representatives are hereby given notice to explain as to **why these matters should not be treated to have become infructuous** because of time limit of 30 days having expired and the defects having not been removed by the concerned parties.

If no reply is received and steps are not taken in any of these matters within four weeks from the date of notifying such notice on the website of NGT, all such matters would be treated to have been **“Dismissed in default”** and be **consigned**. No grievance shall be entertained after the mentioned period.

Encl: Annexure A and B

- Details of matters vide Annexure A & B are uploaded with the notice on official website of NGT.

Date: 06.04.2024
Pune




Registrar
NGT, WZB, Pune

Annexure - A.



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NATIONAL GREEN TRIBUNAL

115	09/12/2023 20:05:46	2704138290092023 (OA) (No.of Docs - 0) (Defect Date : 12/12/2023 05:30:00 AM)	DHEERAJ PARAB Vs. UNION OF INDIA	2700440152962023 2020 (Online)
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Returned By A.R. (/scrutiny/user_s

Fresh case for listing IA/MA Cases Caveat Defective/Refiled OA/APP

Sr No.	Date Of Filing	Last refiled	Diary No.	Title Of Case	Transaction Id	Fees	
116	05/12/2023 09:34:44		2704105289892023 (OA) (No.of Docs - 0) (Defect Date : 05/12/2023 05:30:00 AM)	SURTI AAQIB Vs.	2700440149732023 (Online)	1315	Returned By A.R. (./scrutiny/user_scrutiny1.php?c
117	18/10/2023 05:30:00		2704138005702023 (OA) (No.of Docs - 0) (Defect Date : 18/10/2023 05:30:00 AM)	ANIL SACHAN Vs.	2700440133012023 (Online)	1100	Returned By A.R. (./scrutiny/user_scrutiny1.php?c
118	16/10/2023 05:30:00		2704138005482023 (OA) (No.of Docs - 0) (Defect Date : 17/10/2023 05:30:00 AM)	TUNG SUDHAR SAMITI THROUGH MR RAMDAS DHANPAL KOLI Vs. MPCB REGIONAL OFFICE	2700440131312023 (Online)	1290	Returned By A.R. (./scrutiny/user_scrutiny1.php?c
119	13/10/2023 05:30:00		2704105005442023 (OA) (No.of Docs - 0) (Defect Date : 17/10/2023 05:30:00 AM)	GAUPALAKA ENVIRNMENT WILDLIFE AND MARINELIFE CONSERVATION	2700440129692023 (Online)	1100	Returned By A.R. (./scrutiny/user_scrutiny1.php?c

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Sr No.	Date Of Filing	Last refiled	Diary No.	Title Of Case	Transaction Id	Fees
				TRUST vs. STATE OF GUJARAT		

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Sr No.	Date Of Filing	Last refiled	Diary No.	Title Of Case	Transaction Id	Fees	
120	13/10/2023 05:30:00		2704137005452023 (APPEAL) (No.of Docs - 0) (Defect Date : 17/10/2023 05:30:00 AM)	VANDANA PRABHUGAONKAR Vs. GOA COASTAL ZONE MANAGEMENT AUTHORITY	2700440130102023 (Online)	1100	Returned By A.R. (./scrutiny/user_scrutiny1.php?c
121	26/09/2023 05:30:00		2704137005012023 (OA) (No.of Docs - 0) (Defect Date : 26/09/2023 05:30:00 AM)	GOVEIA MARINA CMS Vs. GOA COASTAL ZONE MANAGEMENT AUTHORITY	2700440122112023 (Online)	1000	Returned By A.R. (./scrutiny/user_scrutiny1.php?c
122	21/09/2023 05:30:00		2704105004942023 (OA) (No.of Docs - 0) (Defect Date : 22/09/2023 05:30:00 AM)	SHREYANSH Vs. SHREYANSH	2700440119462023 (Online)	1100	Returned By A.R. (./scrutiny/user_scrutiny1.php?c
123	12/09/2023 05:30:00		2704138004792023 (OA) (No.of Docs - 0) (Defect Date : 13/09/2023 05:30:00 AM)	SHAHU SHIVAJI MOKASHI LETTER PETITION Vs. APPASAHEB NALWADE	0404010114922023 (Offline DD)	1000	Returned By A.R. (./scrutiny/user_scrutiny1.php?c

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				GANDHINGLAJ TALUKA SSK LTD		
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Sr No.	Date Of Filing	Last refiled	Diary No.	Title Of Case	Transaction Id	Fees	
124	13/08/2023 05:30:00		2704137004302023 (APPEAL) (No.of Docs - 0) (Defect Date : 14/08/2023 05:30:00 AM)	VIGILANT VILLAGERS OF CANDOLIM REPRESENTED BY CONVENOR JOSE PAULO SILVEIRA vs. CLASSIC CITI INVESTMENTS PVT LTD REPRESENTED BY SHIV GOYAL	2700440098072023 (Online)	3660	Returned By A.R. (./scrutiny/user_scrutiny1.php?c
125	07/08/2023 05:30:00		2704138004172023 (OA) (No.of Docs - 0) (Defect Date : 08/08/2023 05:30:00 AM)	MUDASSAR ISMAIL MUJAHID vs. ENVIRONMENT DEPARTMENT GOVERNMENT OF MAHARASHTRA	2700440094512023 (Online)	1425	Returned By A.R. (./scrutiny/user_scrutiny1.php?c
126	25/07/2023 05:30:00		2704138004022023 (OA) (No.of Docs - 0) (Defect Date : 26/07/2023 05:30:00 AM)	NANA ABURAO KHAIRE vs. INDIAN SEAMLESS METAL TUBES LTD ISMT	2700440087262023 (Online)	1785	Returned By A.R. (./scrutiny/user_scrutiny1.php?c

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Sr No.	Date Of Filing	Last refiled	Diary No.	Title Of Case	Transaction Id	Fees	
127	17/07/2023 05:30:00		2704105003812023 (OA) (No.of Docs - 0) (Defect Date : 19/07/2023 05:30:00 AM)	CHAUHAN NARENDRASINH NARVATSINH Vs. STATE OF GUJARAT	2700440082332023 (Online)	1100	Returned By A.R. (./scrutiny/user_scrutiny1.php?c
128	04/07/2023 05:30:00		2704138003612023 (APPEAL) (No.of Docs - 0) (Defect Date : 06/07/2023 05:30:00 AM)	SHRI BHAVANIMATAJI MANDIR TRUST Vs. UNION OF INDIA	2700440075502023 (Online)	2115	Returned By A.R. (./scrutiny/user_scrutiny1.php?c
129	03/07/2023 05:30:00		2704138003562023 (OA) (No.of Docs - 0) (Defect Date : 07/07/2023 05:30:00 AM)	GANESH SHANKARLAL SHANKARPELLI Vs. ABUL SATTAR ABDUL NABI STATE MINISTER OF AGRICULTURE	2700440074512023 (Online)	1100	Returned By A.R. (./scrutiny/user_scrutiny1.php?c
130	29/06/2023 05:30:00	19/07/2023 21:21:46	2704137003512023 (APPEAL) (No.of Docs - 0) (Defect Date :	FRANCISCO DRAGO Vs. STATE OF GOA	2700440073122023 (Online)	1345	Returned By A.R. (./scrutiny/user_scrutiny1.php?c



Sr No.	Date Of Filing	Last refiled	Diary No.	Title Of Case	Transaction Id	Fees			
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Sr No.	Date Of Filing	Last refiled	Diary No.	Title Of Case	Transaction Id	Fees	
131	28/05/2023 05:30:00		2704105003302023 (OA) (No.of Docs - 0) (Defect Date : 29/05/2023 05:30:00 AM)	KATIYA HAIDARALI AHMADBHAI Vs. SECRETARY FOREST AND ENVIRONMENT DEPARTMENT	2700440068552023 (Online)	1875	Returned By A.R. (./scrutiny/user_scrutiny1.php?c
132	28/05/2023 05:30:00		2704105003292023 (OA) (No.of Docs - 0) (Defect Date : 29/05/2023 05:30:00 AM)	KATIYA HAIDARALI AHMADBHAI Vs. UNION OF INDIA	2700440068342023 (Online)	2115	Returned By A.R. (./scrutiny/user_scrutiny1.php?c
133	19/05/2023 05:30:00		2704138003172023 (OA) (No.of Docs - 0) (Defect Date : 20/05/2023 05:30:00 AM)	YOGESH RAVINDRA DESHPANDE Vs. SUNIL S. MULYE	2700440064972023 (Online)	1160	Returned By A.R. (./scrutiny/user_scrutiny1.php?c
134	17/05/2023 05:30:00	23/08/2023 22:43:50	2704138003102023 (OA) (No.of Docs - 0) (Defect Date : 26/08/2023 05:30:00 AM)	PURUSHOTTAM TARACHAND DHORE Vs. DEPARTMENT OF ENVIRONMENT	2700440063792023 (Online)	1950	Returned By A.R. (./scrutiny/user_scrutiny1.php?c

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Sr No.	Date Of Filing	Last refiled	Diary No.	Title Of Case	Transaction Id	Fees	
135	17/05/2023 05:30:00		2704138003092023 (OA) (No.of Docs - 0) (Defect Date : 18/05/2023 05:30:00 AM)	DINESH ASHOK KATKAR vs. ANNIRUDHA PRADYUMAN DESHPANDE	2700440063642023 (Online)	1100	Returned By A.R. (./scrutiny/user_scrutiny1.php?c
136	06/05/2023 05:30:00		2704138002872023 (OA) (No.of Docs - 0) (Defect Date : 06/05/2023 05:30:00 AM)	VIJAY KACHARU WAHUL vs. STATE OF MAHARASHTRA	2700440058942023 (Online)	1205	Returned By A.R. (./scrutiny/user_scrutiny1.php?c
137	02/05/2023 05:30:00		2704138002822023 (OA) (No.of Docs - 0) (Defect Date : 03/05/2023 05:30:00 AM)	ANNAPURNA BHIMRAO TAGADE vs. THE GENERAL MANAGER NICE PAPER MILL	2700440057222023 (Online)	1100	Returned By A.R. (./scrutiny/user_scrutiny1.php?c
138	02/05/2023 05:30:00	03/05/2023 09:06:14	2704105002812023 (OA) (No.of Docs - 0) (Defect Date : 03/05/2023 05:30:00 AM)	HARDIK DHANDHUKIYA vs. STATE OF GUJARAT	2700440056812023 (Online)	1125	Returned By A.R. (./scrutiny/user_scrutiny1.php?c

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Sr No.	Date Of Filing	Last refiled	Diary No.	Title Of Case	Transaction Id	Fees	
139	01/05/2023 05:30:00	24/06/2023 13:12:45	2704138002802023 (OA) (No.of Docs - 0) (Defect Date : 04/08/2023 05:30:00 AM)	NITIN GOYATHALE Vs. MANISH KAMERKAR	2700440056802023 (Online)	1100	Returned By A.R. (./scrutiny/user_scrutiny1.php?c
140	22/04/2023 05:30:00		2704138002522023 (OA) (No.of Docs - 0) (Defect Date : 26/04/2023 05:30:00 AM)	RAM BABAN BORKAR Vs. SEIAA	2700440053232023 (Online)	1985	Returned By A.R. (./scrutiny/user_scrutiny1.php?c
141	28/03/2023 05:30:00		2704138001932023 (OA) (No.of Docs - 0) (Defect Date : 29/03/2023 05:30:00 AM)	MUJAFFAR ISAK MULLAJI Vs. ARUNACHALAM MUTHIAH MUTHU THROUGH M/S SAF TEAST COMPANY PVT LTD	2700440043152023 (Online)	1230	Returned By A.R. (./scrutiny/user_scrutiny1.php?c
142	03/03/2023 05:30:00		2704138001492023 (OA) (No.of Docs - 0) (Defect Date :	KAPIL RATHOR Vs. DISTRICT COLLECTOR	2700440027862023 (Online)	1120	Returned By A.R. (./scrutiny/user_scrutiny1.php?c

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Sr No.	Date Of Filing	Last refiled	Diary No.	Title Of Case	Transaction Id	Fees	
143	28/02/2023 05:30:00		2704138001422023 (OA) (No.of Docs - 0) (Defect Date : 28/04/2023 05:30:00 AM)	SHRI SHARAD BIHARILAL PALIWAL Vs. UNION OF INDIA MINISTRY OF ENVIRONMENT FOREST & CLIMATE CHANGE	2700440026592023 (Online)	1840	Returned By A.R. (./scrutiny/user_scrutiny1.php?c
144	27/02/2023 05:30:00	17/05/2023 13:27:12	2704105001372023 (OA) (No.of Docs - 0) (Defect Date : 18/05/2023 05:30:00 AM)	GOKULBHAI VAHANBHAI VARU Vs. COLLECTOR AND DISTRICT MAGISTRATE JAMNAGAR	2700440025702023 (Online)	1235	Returned By A.R. (./scrutiny/user_scrutiny1.php?c
145	13/02/2023 05:30:00		2704105001072023 (OA) (No.of Docs - 0) (Defect Date : 14/02/2023 05:30:00 AM)	HARDIK DHANDHUKIYA Vs. DEEPAK NITRITE PVT LTD	2700440019902023 (Online)	1100	Returned By A.R. (./scrutiny/user_scrutiny1.php?c

Sr No.	Date Of Filing	Last refiled	Diary No.	Title Of Case	Transaction Id	Fees	
146	07/02/2023 05:30:00		2704138000952023 (OA) (No.of Docs - 0) (Defect Date : 09/02/2023 05:30:00 AM)	SUSHANT SUBHASH MORE Vs. MR. MAHENDRA SHIVAJI SULAKE	2700440017122023 (Online)	1415	Returned By A.R. (./scrutiny/user_scrutiny1.php?c
147	06/02/2023 05:30:00		2704138000912023 (OA) (No.of Docs - 0) (Defect Date : 07/02/2023 05:30:00 AM)	SHAHAKAR MAHARSHI SHIVAJIRAO NARAYANRAO NAGAWADE SSK LTD. THROUGH ITS MANAGING DIRECTOR vs. MAHARASTHRA POLLUTION CONTROL BOARD	2700440016202023 (Online)	1810	Returned By A.R. (./scrutiny/user_scrutiny1.php?c
148	20/01/2023 05:30:00		2704105000502023 (OA) (No.of Docs - 0) (Defect Date : 23/01/2023 05:30:00 AM)	KULDIPSINH KHIMJI SODHA S/O KHIMJI SODHA AGED ABOUT 26 YEARS vs. STATE OF GUJARAT REPRESENTED BY ITS CHIEF	2700440008752023 (Online)	1245	Returned By A.R. (./scrutiny/user_scrutiny1.php?c

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Sr No.	Date Of Filing	Last refiled	Diary No.	Title Of Case	Transaction Id	Fees
				SECRETARY GOVT. OF GUJARAT		
149	20/01/2023 05:30:00		2704137000522023 (APPEAL) (No.of Docs - 0) (Defect Date : 23/01/2023 05:30:00 AM)	COCOMAR BEACH RESORTS PVT LTED vs. GOA COASTAL ZONE MANAGEMENT AUTHORITY	2700440009182023 (Online)	2225 Returned By A.R. (./scrutiny/user_scrutiny1.php?c
150	10/01/2023 05:30:00		2704138000282023 (APPEAL) (No.of Docs - 0) (Defect Date : 11/01/2023 05:30:00 AM)	SUHAS RAO RANE Vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE	2700440005312023 (Online)	1530 Returned By A.R. (./scrutiny/user_scrutiny1.php?c

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Sr No.	Date Of Filing	Last refiled	Diary No.	Title Of Case	Transaction Id	Fees	
151	08/01/2023 05:30:00		2704138000162023 (OA) (No.of Docs - 0) (Defect Date : 09/01/2023 05:30:00 AM)	JASMEET SINGH R OBEROI vs. DEPARTMENT OF INDUSTRIAL POLICY AND PROMOTION	2700440003822023 (Online)	1100	Returned By A.R. (/scrutiny/user_scrutiny1)
152	27/12/2022 05:30:00		2704137007512022 (OA) (No.of Docs - 0) (Defect Date : 28/12/2022 05:30:00 AM)	SYLVESTER DSOUZA vs. GOA COASTAL ZONE MANAGEMENT AUTHORITY	2700440151602022 (Online)	1150	Returned By A.R. (/scrutiny/user_scrutiny1)
153	23/12/2022 05:30:00		2704138007452022 (APPEAL) (No.of Docs - 0) (Defect Date : 26/12/2022 05:30:00 AM)	SHREE SIDDHESHWAR SAHAKARI SAKHAR KARKHANA vs. MAHARASTHRA POLLUTION CONTROL BOARD	2700440151012022 (Online)	1805	Returned By A.R. (/scrutiny/user_scrutiny1)
154	18/11/2022 05:30:00		2704105006332022 (OA) (No.of Docs - 0) (Defect Date : 18/11/2022 05:30:00 AM)	TRILOK TRIVEDI vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE	2700440136762022 (Online)	1000	Returned By A.R. (/scrutiny/user_scrutiny1)

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Sr No.	Date Of Filing	Last refiled	Diary No.	Title Of Case	Transaction Id	Fees	
155	11/11/2022 05:30:00		2704138006012022 (OA) (No.of Docs - 0) (Defect Date : 11/11/2022 05:30:00 AM)	BELMONDO RESIDENT WELFARE ASSOCIATION Vs. MACROTECH DEVELOPERS LTD	2700440132312022 (Online)	2215	Returned By A.R. (/scrutiny/user_scrutiny1)
156	06/11/2022 05:30:00		2704138005822022 (OA) (No.of Docs - 0) (Defect Date : 07/11/2022 05:30:00 AM)	RAJENDRA GOYAL ALIS RAJU GOYAL Vs. MAHARASHTRA COASTAL ZONE MANAGEMENT AUTHORITY	2700440130082022 (Online)	1100	Returned By A.R. (/scrutiny/user_scrutiny1)
157	14/10/2022 05:30:00		2704138005482022 (OA) (No.of Docs - 0) (Defect Date : 15/10/2022 05:30:00 AM)	SHASHIKANT VITTHAL KAMBLE Vs. THE STATE OF MAHARASHTRA REVENUE AND FOREST DEPARTMENT MAHARASHTRA.	2700440121382022 (Online)	1190	Returned By A.R. (/scrutiny/user_scrutiny1)
158	14/10/2022 05:30:00		2704138005452022 (APPEAL) (No.of Docs - 0) (Defect Date : 15/10/2022 05:30:00 AM)	GYPSON JOHN Vs. SUDHARKAR PANDEY	2700440120522022 (Online)	1340	Returned By A.R. (/scrutiny/user_scrutiny1)

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Sr No.	Date Of Filing	Last refiled	Diary No.	Title Of Case	Transaction Id	Fees	
159	14/10/2022 05:30:00		2704105005442022 (OA) (No.of Docs - 0) (Defect Date : 11/11/2022 05:30:00 AM)	GOKULBHAI VAHANBHAI VARU vs. DISTRICT COLLECTOR	2700440120192022 (Online)	1490	Returned By A.R. (/scrutiny/user_scrutiny1)
160	01/10/2022 05:30:00		2704138005392022 (OA) (No.of Docs - 0) (Defect Date : 10/10/2022 05:30:00 AM)	SANTOSHKUMAR T PANDEY vs. HIGHLAND BUILDERS AND DEVELOPERS	2700440119302022 (Online)	1410	Returned By A.R. (/scrutiny/user_scrutiny1)
161	30/09/2022 05:30:00		2704138005372022 (OA) (No.of Docs - 0) (Defect Date : 22/11/2022 05:30:00 AM)	GULMOHAR PARKVIEW CO OP HOUSING SOCIETY vs. MS PATIL BOX MANUFACTURING INDUSTRY	2700440119052022 (Online)	1235	Returned By A.R. (/scrutiny/user_scrutiny1)
162	14/09/2022 05:30:00		2704137004842022 (APPEAL) (No.of Docs - 0) (Defect Date : 15/09/2022 05:30:00 AM)	MINISTRY OF AYUSH vs. MINISTRY OF AYUSH	0404040110422022 (Offline DD)	1495	Returned By A.R. (/scrutiny/user_scrutiny1)

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163	12/09/2022 05:30:00		2704137004732022 (APPEAL) (No.of Docs - 0) (Defect Date : 13/09/2022 05:30:00 AM)	SHRI VITHAL H NAIK vs. GOA COASTAL ZONE MANAGEMENT AUTHORITY	2700440108512022 (Online)	1795
164	08/09/2022 05:30:00		2704137004642022 (APPEAL) (No.of Docs - 0) (Defect Date : 12/09/2022 05:30:00 AM)	KASHINATH SHETYE vs. GOA COASTAL ZONE MANAGEMENT AUTHORITY	2700440107342022 (Online)	1420
165	18/08/2022 05:30:00		2704138004102022 (OA) (No.of Docs - 0) (Defect Date : 23/08/2022 05:30:00 AM)	SURAJ PRADEEPKUMAR AJMERA vs. MINISTRY OF ENVIRONMENT FORESTS CLIMATE CHANGE	2700440096672022 (Online)	1325
166	05/08/2022 05:30:00		2704105003802022 (OA) (No.of Docs - 0) (Defect Date : 16/09/2022 05:30:00 AM)	SHEELVANTI BAROT vs. CENTRAL POLLUTION CONTROL BOARD	2700440091872022 (Online)	1530

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167	30/07/2022 05:30:00	27/09/2022 10:56:26	2704137003722022 (APPEAL) (No.of Docs - 0) (Defect Date : 27/09/2022 05:30:00 AM)	MR OLAVO ALEMAO THROUGH POWER OF ATTORNEY SHRI DERRICK ALBERTO BRAGANZA PEREIRA vs. GOA COASTAL ZONE MANAGEMENT AUTHORITY	2700440089102022 (Online)	2145
168	26/07/2022 05:30:00		2704105003602022 (OA) (No.of Docs - 0) (Defect Date : 01/08/2022 05:30:00 AM)	S TRIPATHI vs. RAGHAW FASHIONS PVT LTD	2700440087252022 (Online)	1100
169	26/07/2022 05:30:00	25/08/2022 16:23:04	2704137003582022 (APPEAL) (No.of Docs - 0) (Defect Date : 26/08/2022 05:30:00 AM)	JUDYLINE vs.	2700440086892022 (Online)	2995

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Sr No.	Date Of Filing	Last refiled	Diary No.	Title Of Case	Transaction Id	Fees
170	25/07/2022 05:30:00		2704138003522022 (APPEAL) (No.of Docs - 0) (Defect Date : 26/07/2022 05:30:00 AM)	CLARUS BIOENERGY PVT. LTD vs. MAHARASTHRA POLLUTION CONTROL BOARD	2700440086662022 (Online)	1115
171	21/07/2022 05:30:00		2704138003452022 (OA) (No.of Docs - 0) (Defect Date : 21/07/2022 05:30:00 AM)	ABC vs. NATIONAL MEDICINAL PLANTS BOARD (NMPB)	0404010085242022 (Offline DD)	1835
172	09/07/2022 05:30:00		2704138003212022 (OA) (No.of Docs - 0) (Defect Date : 12/07/2022 05:30:00 AM)	NANA ABURAO KHAIRE vs. INDIAN SEAMLESS METAL TUBES LTD. ISMT	2700440078962022 (Online)	1770
173	04/07/2022 05:30:00		2704138003142022 (OA) (No.of Docs - 0) (Defect Date : 06/07/2022 05:30:00 AM)	PREMCHAND RATANCHAND JAVERI vs. MAHARASHTRA POLLUTION CONTROL BOARD	2700440077362022 (Online)	1100

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174	17/06/2022 05:30:00		2704138002992022 (OA) (No.of Docs - 0) (Defect Date : 18/06/2022 05:30:00 AM)	MOHAMMED SALIM SIDDIQUE vs. STATE POLLUTION CONTROL BOARD MAHARASHTRA	2700440073942022 (Online)	1100	Returned By A.R. (/scrutiny/user_scrutiny1)
175	16/06/2022 05:30:00		2704138002982022 (OA) (No.of Docs - 0) (Defect Date : 18/06/2022 05:30:00 AM)	SANGRAM ZANJURNE vs. NANDLAL MUKUNDLALA PITTI	2700440073832022 (Online)	1100	Returned By A.R. (/scrutiny/user_scrutiny1)
176	02/06/2022 05:30:00		2704138002802022 (OA) (No.of Docs - 0) (Defect Date : 06/06/2022 05:30:00 AM)	MR. VIVEK SHESHRAO DHAKANE vs. MAHARASHTRA TOURISM AND DEVELOPMENT CORPORATION PRINCIPAL SECRETARY	2700440071952022 (Online)	2630	Returned By A.R. (/scrutiny/user_scrutiny1)
177	30/05/2022 05:30:00		2704105002782022 (APPEAL) (No.of Docs - 0) (Defect Date :	FAHIM JAHANFIRBHAI SHEIKH vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE	2700440071412022 (Online)	1325	Returned By A.R. (/scrutiny/user_scrutiny1)

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Sr No.	Date Of Filing	Last refiled	Diary No.	Title Of Case	Transaction Id	Fees
178	27/05/2022 05:30:00		2704105002682022 (OA) (No.of Docs - 0) (Defect Date : 30/05/2022 05:30:00 AM)	GHANSHYAM P PATEL vs. GUJARAT POLLUTION CONTROL BOARD	2700440069892022 (Online)	1100
179	21/05/2022 05:30:00		2704105002402022 (OA) (No.of Docs - 0) (Defect Date : 24/05/2022 05:30:00 AM)	TOWARDS SOCIALISM Vs. SHREE MADHUSUDAN DYEING AND PRINTING MILLS PVT LTD	2700440067112022 (Online)	1100
180	20/05/2022 05:30:00		2704105002392022 (OA) (No.of Docs - 0) (Defect Date : 23/05/2022 05:30:00 AM)	ADINATH BHUJABALLI KUCHANUR vs. THE GENERAL MANAGER M/S. BHARAT RASAYAN LIMITED	2700440066532022 (Online)	1290
181	19/05/2022 05:30:00		2704138002372022 (OA) (No.of Docs - 0) (Defect Date : 20/06/2022 05:30:00 AM)	REYNOLD REGO vs. IQBAL SINGH CHAHAL	2700440065862022 (Online)	1250

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Sr No.	Date Of Filing	Last refiled	Diary No.	Title Of Case	Transaction Id	Fees	
182	16/05/2022 05:30:00	22/05/2022 20:08:22	2704137014722021 (OA) (No.of Docs - 0) (Defect Date : 23/05/2022 05:30:00 AM)	GAURAV vs. GOVERNMENT OF GOA	2700440195042021 (Online)	1100	Returned By A.R. (/scrutiny/user_scrutiny1)
183	13/05/2022 05:30:00	25/07/2022 17:11:37	2704137002272022 (APPEAL) (No.of Docs - 0) (Defect Date : 26/07/2022 05:30:00 AM)	KASHINATH JAIRAM SHETYE vs. GOA COASTAL ZONE MANAGEMENT AUTHORITY	2700440063612022 (Online)	1455	Returned By A.R. (/scrutiny/user_scrutiny1)
184	07/05/2022 05:30:00	20/07/2022 19:22:29	2704138002142022 (OA) (No.of Docs - 0) (Defect Date : 15/09/2022 05:30:00 AM)	SHANTINATH DEVAPPA HUKKERI vs.	2700440061192022 (Online)	25575	Returned By A.R. (/scrutiny/user_scrutiny1)
185	27/04/2022 05:30:00	02/05/2022 12:08:23	2704105001972022 (OA) (No.of Docs - 0) (Defect Date : 05/05/2022 05:30:00 AM)	BHAGWAN VISHNU PADUL vs. HIKAL PVT LTD	2700440056562022 (Online)	1345	Returned By A.R. (/scrutiny/user_scrutiny1)

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Sr No.	Date Of Filing	Last refiled	Diary No.	Title Of Case	Transaction Id	Fees	
186	12/04/2022 05:30:00		2704137001712022 (OA) (No.of Docs - 0) (Defect Date : 13/04/2022 05:30:00 AM)	NANDLAL KHEMKA THROUGH CONSTITUTED ATTORNEY THOMAS MATTHEW Vs. GOA COASTAL ZONE MANAGEMENT AUTHORITY	2700440050652022 (Online)	1380	Returned By A.R. (/scrutiny/user_scrutiny1)
187	09/04/2022 05:30:00		2704138001602022 (OA) (No.of Docs - 0) (Defect Date : 13/04/2022 05:30:00 AM)	MS MUKESH INDUSTRIES THROUGH ITS PROPRIETOR MR MUKESH SHARMA Vs. MS TATA AUTOCOMP GY BATTERIES PRIVATE LIMITED	2700440049182022 (Online)	1660	Returned By A.R. (/scrutiny/user_scrutiny1)
188	07/04/2022 05:30:00		2704105001572022 (OA) (No.of Docs - 0) (Defect Date : 11/04/2022 05:30:00 AM)	KANTILAL B CHAVDA Vs. MINISTRY OF ROAD TRANSPORT AND HIGHWAYS	2700440048432022 (Online)	1100	Returned By A.R. (/scrutiny/user_scrutiny1)
189	26/03/2022 05:30:00		2704105001272022 (APPEAL) (No.of Docs - 0) (Defect Date :	CRYSTAL COAL CORPORATION Vs. GUJARAT POLLUTION CONTROL BOARD	2700440042662022 (Online)	1720	Returned By A.R. (/scrutiny/user_scrutiny1)

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Sr No.	Date Of Filing	Last refiled	Diary No.	Title Of Case	Transaction Id	Fees
			31/03/2022 05:30:00 AM)			

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Sr No.	Date Of Filing	Last refiled	Diary No.	Title Of Case	Transaction Id	Fees	
190	07/03/2022 05:30:00		2704138000902022 (OA) (No.of Docs - 0) (Defect Date : 11/03/2022 05:30:00 AM)	DR ADINATH BHUJABALLI KUCHANUR vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE	2700440034862022 (Online)	1175	Returned By A.R. (./scrutiny/user_scrutiny1)
191	03/03/2022 05:30:00	10/03/2022 18:23:07	2704138000842022 (OA) (No.of Docs - 0) (Defect Date : 11/03/2022 05:30:00 AM)	VISHRAM ASHOK KADAM vs. DISTRICT COLLECTOR SANGLI	2700440033212022 (Online)	1375	Returned By A.R. (./scrutiny/user_scrutiny1)
192	18/01/2022 05:30:00		2704138000272022 (OA) (No.of Docs - 0) (Defect Date : 19/01/2022 05:30:00 AM)	SANJAY JADHAV vs. CO NAGARPALIKA MANGALWEDHA	2700440014022022 (Online)	1100	Returned By A.R. (./scrutiny/user_scrutiny1)
193	13/01/2022 05:30:00	17/01/2022 11:50:44	2704105000202022 (OA) (No.of Docs - 0) (Defect Date : 17/01/2022 05:30:00 AM)	BALCHANDRA BHASKARRAO DESALE vs. THE DISTRICT ENVIRONMENT ENGINEER TAMILNAD	2700440012842022 (Online)	1100	Returned By A.R. (./scrutiny/user_scrutiny1)

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				POLLUTION CONTROL BOARD		
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194	01/01/2022 05:30:00		2704105000012022 (OA) (No.of Docs - 0) (Defect Date : 04/01/2022 05:30:00 AM)	ADITYA ROOPSING CHAUHAN vs. STATE OF GUJARAT	2700440000112022 (Online)	1295	Returned By A.R. (/scrutiny/user_scrutiny1)
195	29/12/2021 05:30:00		2704138014632021 (APPEAL) (No.of Docs - 0) (Defect Date : 31/12/2021 05:30:00 AM)	LASA SUPERGENERICS LTD vs. MAHARASTHRA POLLUTION CONTROL BOARD	2700440194122021 (Online)	1000	Returned By A.R. (/scrutiny/user_scrutiny1)
196	29/12/2021 05:30:00		2704138014622021 (APPEAL) (No.of Docs - 0) (Defect Date : 31/12/2021 05:30:00 AM)	LASA SUPERGENERICS LTD vs. MAHARASHTRA POLLUTION CONTROL BOARD	2700440194112021 (Online)	1895	Returned By A.R. (/scrutiny/user_scrutiny1)
197	24/12/2021 05:30:00		2704138014552021 (OA) (No.of Docs - 0) (Defect Date : 27/12/2021 05:30:00 AM)	YOGESH YASHAWANT BHERE vs. SHIV KRUPA STEEL AND ALLOYS PVT LTD AND TORANE ISPAT UDYOG PVT LTD	2700440193552021 (Online)	1100	Returned By A.R. (/scrutiny/user_scrutiny1)

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198	26/11/2021 05:30:00		2704138014022021 (OA) (No.of Docs - 0) (Defect Date : 26/11/2021 05:30:00 AM)	SUNNY ASHOK MORE vs. PARASHI GYMKHANA / HOTEL M.P.G CLUB MAHABALESHWAR	2700440179552021 (Online)	1100
199	20/11/2021 05:30:00		2704138013922021 (OA) (No.of Docs - 0) (Defect Date : 22/11/2021 05:30:00 AM)	PRAVIN DAYARAMJI KATRE vs. SMW ISPAT PRIVATE LIMITED	2700440176332021 (Online)	1160
200	29/10/2021 05:30:00	16/12/2021 11:45:55	2704138013552021 (OA) (No.of Docs - 0) (Defect Date : 17/12/2021 05:30:00 AM)	SHASHIKANT VITTHAL KAMBLE vs. STATE ENVIRONMENT IMPACT ASSESSMENT AUTHORITY SEIAA MAHARASHTRA	2700440169622021 (Online)	1645

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201	18/10/2021 05:30:00		2704138013272021 (OA) (No.of Docs - 0) (Defect Date : 21/10/2021 05:30:00 AM)	MANDAR PATIL vs. UNION OF INDIA	2700440164732021 (Online)	1820	Returned By A.R. (./scrutiny/user_scrutiny1.php)
202	18/10/2021 05:30:00		2704137013262021 (APPEAL) (No.of Docs - 0) (Defect Date : 22/10/2021 05:30:00 AM)	THE VILLAGE PANCHAYAT OF SERNABATIM VANELI COLVA AND GANDAULIM vs. GOA STATE POLLUTION CONTROL BOARD	2700440164632021 (Online)	1330	Returned By A.R. (./scrutiny/user_scrutiny1.php)
203	11/10/2021 05:30:00		2704138013142021 (OA) (No.of Docs - 0) (Defect Date : 21/10/2021 05:30:00 AM)	RAJENDRA KESHAV GORDE vs. YASH FLORENCIA MRS ASMITA ASHOK KATARIA	2700440163682021 (Online)	1370	Returned By A.R. (./scrutiny/user_scrutiny1.php)
204	11/10/2021 05:30:00		2704105013162021 (OA) (No.of Docs - 0) (Defect Date :	TRIPATHI vs. RUNGTA ART PROCESSORS PVT LTD	2700440163812021 (Online)	1100	Returned By A.R. (./scrutiny/user_scrutiny1.php)

Sr No.	Date Of Filing	Last refiled	Diary No.	Title Of Case	Transaction Id	Fees
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205	11/10/2021 05:30:00		2704105013172021 (OA) (No.of Docs - 0) (Defect Date : 21/10/2021 05:30:00 AM)	TRIPATHI Vs. SHREE BALKISHAN DYEING AND PRINTING MILLS PRIVATE LIMITED	2700440163832021 (Online)	1100	Returned By A.R. (./scrutiny/user_scrutiny1.php)
206	06/10/2021 05:30:00		2704105013082021 (OA) (No.of Docs - 0) (Defect Date : 07/10/2021 05:30:00 AM)	TRIPATHI Vs. KANISHKA PRINTS PVT LTD	2700440161682021 (Online)	1100	Returned By A.R. (./scrutiny/user_scrutiny1.php)
207	06/10/2021 05:30:00		2704138013052021 (OA) (No.of Docs - 0) (Defect Date : 07/10/2021 05:30:00 AM)	RAM BORKAR Vs. MITTAL PROJECTS	2700440161202021 (Online)	1340	Returned By A.R. (./scrutiny/user_scrutiny1.php)
208	06/10/2021 05:30:00		2704138013092021 (OA) (No.of Docs - 0) (Defect Date : 08/10/2021 05:30:00 AM)	SOCIETY FOR FAST JUSTICE DHAHNU Vs. CHIEF OFFICER DAHANU NAGARPALIKA PARISHAD	2700440161732021 (Online)	2475	Returned By A.R. (./scrutiny/user_scrutiny1.php)

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209	02/10/2021 05:30:00		2704105012882021 (OA) (No.of Docs - 0) (Defect Date : 05/10/2021 05:30:00 AM)	TRIPATHI Vs. RAMESHWARI PRINTS PRIVATE LIMITED	2700440159192021 (Online)	1100	Returned By A.R. (./scrutiny/user_scrutiny1.php)
210	27/09/2021 05:30:00		2704105012782021 (OA) (No.of Docs - 0) (Defect Date : 28/09/2021 05:30:00 AM)	TRIPATHI S Vs. BHAGYA LAXMI PRINTS PVT LTD RUBY ENTERPRISE	2700440152432021 (Online)	1100	Returned By A.R. (./scrutiny/user_scrutiny1.php)
211	25/09/2021 05:30:00		2704105012772021 (OA) (No.of Docs - 0) (Defect Date : 27/09/2021 05:30:00 AM)	TRIPATHI Vs. GULSHAN PRINTS PVT LTD	2700440151802021 (Online)	1100	Returned By A.R. (./scrutiny/user_scrutiny1.php)
212	24/09/2021 05:30:00		2704138006482020 (OA) (No.of Docs - 0) (Defect Date : 27/09/2021 05:30:00 AM)	SANJAYKUMAR BURAGUTE Vs. PUNE MUNICIPAL CORPORATION	2700440058522020 (Online)	2540	Returned By A.R. (./scrutiny/user_scrutiny1.php)

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213	23/09/2021 05:30:00		2704105012682021 (OA) (No.of Docs - 0) (Defect Date : 24/09/2021 05:30:00 AM)	TRIPATHI vs. AKRUTI DYEING AND PRINTING MILLS PVT LTD	2700440150622021 (Online)	1100	Returned By A.R. (./scrutiny/user_scrutiny1.php)
214	18/09/2021 05:30:00		2704105012622021 (OA) (No.of Docs - 0) (Defect Date : 21/09/2021 05:30:00 AM)	TRIPATHI vs. SUMATI PRINTS PVT LTD SURAT	2700440148502021 (Online)	1100	Returned By A.R. (./scrutiny/user_scrutiny1.php)
215	14/09/2021 05:30:00		2704138012532021 (OA) (No.of Docs - 0) (Defect Date : 16/09/2021 05:30:00 AM)	KRANTILAL JYOTIRAM SAHANE vs. COMMISSIONER PUNE MUNICIPAL CORPORATION	2700440146322021 (Online)	1135	Returned By A.R. (./scrutiny/user_scrutiny1.php)
216	14/09/2021 05:30:00		2704105012542021 (OA) (No.of Docs - 0) (Defect Date : 16/09/2021 05:30:00 AM)	TRIPATHI vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE	2700440146752021 (Online)	1100	Returned By A.R. (./scrutiny/user_scrutiny1.php)

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217	09/09/2021 05:30:00		2704138012512021 (OA) (No.of Docs - 0) (Defect Date : 13/09/2021 05:30:00 AM)	RAJENDRA KESHAV GORADE vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE	2700440144282021 (Online)	1100	Returned By A.R. (./scrutiny/user_scrutiny1.php)
218	08/09/2021 05:30:00		2704105012492021 (OA) (No.of Docs - 0) (Defect Date : 09/09/2021 05:30:00 AM)	TRIPATHI vs. SAIYAM SILK MILLS PVT LTD	2700440144082021 (Online)	1100	Returned By A.R. (./scrutiny/user_scrutiny1.php)
219	08/09/2021 05:30:00		2704105012502021 (OA) (No.of Docs - 0) (Defect Date : 21/09/2021 05:30:00 AM)	DAXESHBHAI BHAILALBHAI PATEL vs. MUNICIPAL CORPORATION	2700440144212021 (Online)	1100	Returned By A.R. (./scrutiny/user_scrutiny1.php)
220	07/09/2021 05:30:00		2704105012462021 (OA) (No.of Docs - 0) (Defect Date : 08/09/2021 05:30:00 AM)	TRIPATHI vs. PRERNA PROCESSORS PVT LTD	2700440143322021 (Online)	1100	Returned By A.R. (./scrutiny/user_scrutiny1.php)

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221	05/09/2021 05:30:00		2704105012432021 (OA) (No.of Docs - 0) (Defect Date : 14/09/2021 05:30:00 AM)	VIJENDRASINH AJITSINH JADEJA vs. STATE OF GUJARAT	2700440142492021 (Online)	1600	Returned By A.R. (./scrutiny/user_scrutiny1.php)
222	01/09/2021 05:30:00		2704137012412021 (APPEAL) (No.of Docs - 0) (Defect Date : 03/09/2021 05:30:00 AM)	MS RIVIERA DE GOA RESORTS AND HOTELS PRIVATE LTD vs. GOA STATE POLLUTION CONTROL BOARD	2700440141122021 (Online)	1465	Returned By A.R. (./scrutiny/user_scrutiny1.php)
223	30/08/2021 05:30:00	21/09/2021 15:24:36	2704105012382021 (APPEAL) (No.of Docs - 0) (Defect Date : 28/10/2021 05:30:00 AM)	NILESHBHAI LAKHABHAI GARENIYA vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE	2700440139662021 (Online)	1925	Returned By A.R. (./scrutiny/user_scrutiny1.php)
224	23/08/2021 05:30:00		2704105012172021 (OA) (No.of Docs - 0) (Defect Date :	TRIPATHI vs. CHAITANYA INDUSTRIES	2700440135902021 (Online)	1100	Returned By A.R. (./scrutiny/user_scrutiny1.php)

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225	17/08/2021 05:30:00	25/08/2021 12:48:10	2704105012092021 (OA) (No.of Docs - 0) (Defect Date : 14/09/2021 05:30:00 AM)	ISHRAT Vs. NAYAGARA ENERGY LTD (FORMERLY ESSAR OIL LTD	2700440133912021 (Online)	1505	Returned By A.R. (./scrutiny/user_scrutiny1.php)
226	30/07/2021 05:30:00	31/07/2021 15:52:51	2704138011872021 (APPEAL) (No.of Docs - 0) (Defect Date : 02/08/2021 05:30:00 AM)	MS SWSMY TYRES THROUGH VIJAYA DIWAKARAN Vs. MAHARASTHRA POLLUTION CONTROL BOARD	2700440124772021 (Online)	1245	Returned By A.R. (./scrutiny/user_scrutiny1.php)
227	29/07/2021 05:30:00		2704105011862021 (OA) (No.of Docs - 0) (Defect Date : 31/07/2021 05:30:00 AM)	PARYAVARAN VIKAS FOUNDATION TRUST vs. STATE OF GUJARAT	2700440124682021 (Online)	290	Returned By A.R. (./scrutiny/user_scrutiny1.php)
228	18/07/2021 05:30:00	08/01/2022 12:00:06	2704138011612021 (OA) (No.of Docs - 0) (Defect Date : 10/01/2022 05:30:00 AM)	PUNDALIKRAO BANAJI MAPARI Vs. COLLECTOR OFFICE	2700440118542021 (Online)	810	Returned By A.R. (./scrutiny/user_scrutiny1.php)

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Sr No.	Date Of Filing	Last refiled	Diary No.	Title Of Case	Transaction Id	Fees	
229	26/06/2021 05:30:00		2704137010442021 (OA) (No.of Docs - 0) (Defect Date : 28/06/2021 05:30:00 AM)	GOENCHEA RAPONKARANCHO EKVOTT vs. THE STATE OF GOA	2700440109842021 (Online)	1345	Returned By A.R. (./scrutiny/user_scrutiny1.php)
230	19/06/2021 05:30:00	18/07/2021 14:56:00	2704105010342021 (OA) (No.of Docs - 0) (Defect Date : 28/07/2021 05:30:00 AM)	S A SAIYED CHASMAWALA vs. PCCF WILDLIFE GUJARAT FOREST DEPARTMENT	2700440106822021 (Online)	1100	Returned By A.R. (./scrutiny/user_scrutiny1.php)
231	15/06/2021 05:30:00	20/07/2021 12:33:35	2704138010322021 (OA) (No.of Docs - 0) (Defect Date : 23/07/2021 05:30:00 AM)	DR. KIRIT SOMAIYA vs. MAHARASHTRA COASTAL ZONE MANAGEMENT AUTHORITY	2700440105232021 (Online)	1000	Returned By A.R. (./scrutiny/user_scrutiny1.php)
232	21/05/2021 05:30:00		2704138010182021 (OA) (No.of Docs - 0) (Defect Date : 24/05/2021 05:30:00 AM)	MAHESH DHANNAWAT vs. THE COLLECTOR JALNA	2700440101172021 (Online)	1000	Returned By A.R. (./scrutiny/user_scrutiny1.php)

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Sr No.	Date Of Filing	Last refiled	Diary No.	Title Of Case	Transaction Id	Fees	
233	17/04/2021 05:30:00		2704137009982021 (APPEAL) (No.of Docs - 0) (Defect Date : 20/04/2021 05:30:00 AM)	COLVA CIVIC AND CONSUMER FORUM THROUGH ITS PRESIDENT JUDITH ALMEIDA Vs. GOA COASTAL ZONE MANAGEMENT AUTHORITY	2700440097932021 (Online)	1370	Returned By A.R. (./scrutiny/user_scrutiny1.php)
234	14/04/2021 05:30:00		2704138009942021 (OA) (No.of Docs - 0) (Defect Date : 15/04/2021 05:30:00 AM)	THE CLIFF GARDEN CONDOMINIUM B & C ASSOCIATION OF APARTMENTS THROUGH ITS PRESIDENT MR. NILESH SHRIPAT Vs. GRAM PANCHYAT	2700440097462021 (Online)	1000	Returned By A.R. (./scrutiny/user_scrutiny1.php)
235	12/04/2021 05:30:00		2704138009922021 (OA) (No.of Docs - 0) (Defect Date : 12/04/2021 05:30:00 AM)	SIDDHARTH SHETTY Vs. PUNE MUNICIPAL CORPORATION	2700440097152021 (Online)	1100	Returned By A.R. (./scrutiny/user_scrutiny1.php)
236	19/03/2021 05:30:00		2704105009472021 (OA) (No.of Docs - 0)	RAKESH SURESHCHANDRA KAPADIYA Vs.	2700440093252021 (Online)	2000	Returned By A.R. (./scrutiny/user_scrutiny1.php)

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Sr No.	Date Of Filing	Last refiled	Diary No.	Title Of Case	Transaction Id	Fees
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(Defect Date :
23/03/2021
05:30:00 AM)

GUJARAT POLLUTION
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Sr No.	Date Of Filing	Last refiled	Diary No.	Title Of Case	Transaction Id	Fees	
237	08/03/2021 05:30:00		2704138009282021 (OA) (No.of Docs - 0) (Defect Date : 08/03/2021 05:30:00 AM)	ADVOCATE SAGAR RUPAREL Vs. NAVI MUMBAI MUNICIPAL CORPORATION	2700440090672021 (Online)	1000	Returned By A.R. (./scrutiny/user_scrutiny1.php)
238	05/03/2021 05:30:00		2704137009262021 (OA) (No.of Docs - 0) (Defect Date : 15/03/2021 05:30:00 AM)	SAVIO BRITO Vs. GOA COASTAL ZONE MANAGEMENT AUTHORITY	2700440090062021 (Online)	1000	Returned By A.R. (./scrutiny/user_scrutiny1.php)
239	03/02/2021 05:30:00		2704105008662021 (APPEAL) (No.of Docs - 0) (Defect Date : 11/02/2021 05:30:00 AM)	SANGHAR ZUBER Vs. NAYARA ENERGY LTD (FORMERLY ESSAR OIL LTD	2700440083462021 (Online)	1000	Returned By A.R. (./scrutiny/user_scrutiny1.php)
240	23/01/2021 05:30:00		2704138008502021 (OA) (No.of Docs - 0) (Defect Date : 25/01/2021 05:30:00 AM)	FRANCIS ANTHONY XAVIER Vs. THE CHIEF MINISTER OF INDIA &ORS	2700440081702021 (Online)	1000	Returned By A.R. (./scrutiny/user_scrutiny1.php)

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Sr No.	Date Of Filing	Last refiled	Diary No.	Title Of Case	Transaction Id	Fees	
241	19/01/2021 05:30:00		2704138008442021 (OA) (No.of Docs - 0) (Defect Date : 20/01/2021 05:30:00 AM)	SHASHIKANT VITHAL KAMBLE vs. 1. M/S. RACHNA LIFE SPACES	2700440080782021 (Online)	1000	Returned By A.R. (./scrutiny/user_scrutiny1.php)
242	16/01/2021 05:30:00		2704138008372021 (APPEAL) (No.of Docs - 0) (Defect Date : 19/01/2021 05:30:00 AM)	SUBHASH MHATRE vs. THANE MUNICIPAL CORPORATION THROUGH MUNICIPAL COMMISSIONER	2700440080152021 (Online)	1000	Returned By A.R. (./scrutiny/user_scrutiny1.php)
243	12/12/2020 05:30:00		2704105006222020 (OA) (No.of Docs - 0) (Defect Date : 16/12/2020 05:30:00 AM)	S A SAIYYAD vs. 6. PCCF WILDLIFE GUJARAT FOREST DEPARTMENT	2700440054762020 (Online)	1000	Returned By A.R. (./scrutiny/user_scrutiny1.php)
244	12/09/2020 05:30:00		2704138005032020 (APPEAL) (No.of Docs - 0) (Defect Date : 17/09/2020 05:30:00 AM)	PAREKH INTEGRATED SERVICES PRIVATE LIMITED vs. MADHYA PRADESH POLLUTION CONTROL BOARD	2700440034152020 (Online)	2100	Returned By A.R. (./scrutiny/user_scrutiny1.php)

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Sr No.	Date Of Filing	Last refiled	Diary No.	Title Of Case	Transaction Id	Fees	
245	21/07/2020 05:30:00		2704105002762020 (OA) (No.of Docs - 0) (Defect Date : 24/07/2020 05:30:00 AM)	2. PARYAVARAN MITRA (REPRESENTED THROUGH PANDYA MAHESHKUMAR REVABHAI) Vs. GUJARAT POLLUTION CONTROL BOARD	2700440022252020 (Online)	1000	Returned By A.R. (./scrutiny/user_scrutiny1.php)
246	21/07/2020 05:30:00	31/07/2020 15:59:09	2704137002742020 (OA) (No.of Docs - 0) (Defect Date : 02/11/2020 05:30:00 AM)	MAPUSA GOA ENTERPRISES vs. CHIEF CONSERVATOR OF FOREST	2700440021842020 (Online)	1000	Returned By A.R. (./scrutiny/user_scrutiny1.php)
247	20/07/2020 05:30:00		2704105002712020 (OA) (No.of Docs - 0) (Defect Date : 21/07/2020 05:30:00 AM)	ARVIND GUPTA vs. SANGHI INDUSTRIES LTD	2700440021602020 (Online)	1000	Returned By A.R. (./scrutiny/user_scrutiny1.php)
248	10/07/2020 05:30:00		2704138002232020 (APPEAL) (No.of Docs - 0) (Defect Date :	DHANAJI DARAGU CHUDMUNGEDHANAJI DARAGU CHUDMUNGE vs. MINISTRY OF	0404040019742020 (Offline DD)	1000	Returned By A.R. (./scrutiny/user_scrutiny1.php)

Sr No.	Date Of Filing	Last refiled	Diary No.	Title Of Case	Transaction Id	Fees
			13/07/2020 05:30:00 AM)	ENVIRONMENT FOREST AND CLIMATE CHANGE		
249	19/05/2020 05:30:00		2704138001332020 (OA) (No.of Docs - 0) (Defect Date : 21/05/2020 05:30:00 AM)	VIKRANT LATKARVIKRANT LATKAR vs. CENTRAL POLLUTION CONTROL BOARD	2700440010712020 (Online)	1000
250	16/03/2020 05:30:00		2704137001142020 (APPEAL) (No.of Docs - 0) (Defect Date : 23/03/2020 05:30:00 AM)	MUKUND GAD vs. GOA COASTAL ZONE MANAGEMENT AUTHORITY	0404040009142020 (Offline DD)	1000

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Returned By A.R. (./scrutiny/user_scrutiny1.php)

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Sr No.	Date Of Filing	Last refiled	Diary No.	Title Of Case	Transaction Id	Fees	
251	16/03/2020 05:30:00		2704138001012020 (APPEAL) (No.of Docs - 0) (Defect Date : 10/12/2020 05:30:00 AM)	SHRI SURESH ANAPPA GADAGE vs. MAHARASHTRA POLLUTION CONTROL BOARD	0404040008952020 (Offline DD)	1000	Returned By A.R. (./scrutiny/user_scrutiny1.php?ccase=!
252	16/03/2020 05:30:00		2704137001102020 (APPEAL) (No.of Docs - 0) (Defect Date : 23/03/2020 05:30:00 AM)	SANJAY KORGAONKAR vs. GOA COASTAL ZONE MANAGEMENT AUTHORITY	0404040009092020 (Offline DD)	1000	Returned By A.R. (./scrutiny/user_scrutiny1.php?ccase=!
253	06/03/2020 05:30:00		2704105000942020 (OA) (No.of Docs - 0) (Defect Date : 12/03/2020 05:30:00 AM)	SAMA SIDDIK OSMAN vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE	0404010008292020 (Offline IPO)	1500	Returned By A.R. (./scrutiny/user_scrutiny1.php?ccase=!
254	12/02/2020 05:30:00		2704138000652020 (OA) (No.of Docs - 0) (Defect Date :	SAJID HUSEN MUJAWAR vs. MPCB S.R.O.	2700440005702020 (Online)	1000	Returned By A.R. (./scrutiny/user_scrutiny1.php?ccase=!



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Sr No.	Date Of Filing	Last refiled	Diary No.	Title Of Case	Transaction Id	Fees
			27/02/2020 05:30:00 AM)			

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Sr No.	Date Of Filing	Last refiled	Diary No.	Title Of Case	Transaction Id	Fees	
255	03/02/2020 05:30:00		2704137000492020 (OA) (No.of Docs - 0) (Defect Date : 05/02/2020 05:30:00 AM)	INACIO ANTHONY CORRERIA Vs. GOA COASTAL ZONE MANAGEMENT AUTHORITY	2700440004032020 (Online)	1000	Returned By A.R. (./scrutiny/user_scrutiny1.php?ccase=!
256	03/02/2020 05:30:00		2704137000482020 (OA) (No.of Docs - 0) (Defect Date : 05/02/2020 05:30:00 AM)	SHAMSUNDAR BABU NAIK DESSAI Vs. GOA COASTAL ZONE MANAGEMENT AUTHORITY	2700440004022020 (Online)	1000	Returned By A.R. (./scrutiny/user_scrutiny1.php?ccase=!
257	22/01/2020 05:30:00		2704137000342020 (OA) (No.of Docs - 0) (Defect Date : 20/02/2020 05:30:00 AM)	RUI DA GAMARUI UBALDINO DA GAMA ALIAS RUI DA GAMA Vs. GOVERNMENT OF GOA	2700440002442020 (Online)	1000	Returned By A.R. (./scrutiny/user_scrutiny1.php?ccase=!
258	28/12/2019 05:30:00		2704138003492019 (OA) (No.of Docs - 0)	SADASHIV LONDAKE Vs.	2700440011612019 (Online)	1000	Returned By A.R. (./scrutiny/user_scrutiny1.php?ccase=!

Sr No.	Date Of Filing	Last refiled	Diary No.	Title Of Case	Transaction Id	Fees
			(Defect Date : 17/01/2020 05:30:00 AM)	RAHUL KABADE		

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Sr No.	Date Of Filing	Last refiled	Diary No.	Title Of Case	Transaction Id	Fees
259	24/12/2019 05:30:00		2704138003462019 (APPEAL) (No.of Docs - 0) (Defect Date : 28/12/2019 05:30:00 AM)	M/S A. K. METALS THROUGH ITS PROPRIETOR MR. ABDUL KALAM SARDAR KHAN vs. MAHARASHTRA POLLUTION CONTROL BOARD	0404040011502019 (Offline DD)	1000
260	23/11/2019 05:30:00		2704137002852019 (OA) (No.of Docs - 0) (Defect Date : 11/08/2020 05:30:00 AM)	SURAJ DANGUI vs. MAPUSA MUNICIPAL COUNCIL	2700440007552019 (Online)	1100
261	21/11/2019 05:30:00		2704137002812019 (APPEAL) (No.of Docs - 0) (Defect Date : 21/05/2020 05:30:00 AM)	ABHIJIT PRABHUDESAI vs. GOA STATE POLLUTION CONTROL BOARD	2700440007262019 (Online)	1000

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Sr No.	Date Of Filing	Last refiled	Diary No.	Title Of Case	Transaction Id	Fees	
262	29/10/2019 05:30:00		2704137002222019 (APPEAL) (No.of Docs - 0) (Defect Date : 07/11/2019 05:30:00 AM)	KASHINATH SHETYE Vs. GOA COASTAL ZONE MANAGEMENT AUTHORITY	0404040005202019 (Offline DD)	1000	Returned By A.R. (./scrutiny/user_scrutiny1.php?ccase=!
263	29/10/2019 05:30:00		2704137002202019 (APPEAL) (No.of Docs - 0) (Defect Date : 07/11/2019 05:30:00 AM)	KASHINATH SHETYE Vs.	0404040005182019 (Offline DD)	1000	Returned By A.R. (./scrutiny/user_scrutiny1.php?ccase=!
264	29/10/2019 05:30:00		2704137002212019 (APPEAL) (No.of Docs - 0) (Defect Date : 01/11/2019 05:30:00 AM)	KASHINATH SHETYE Vs. GOA COASTAL ZONE MANAGEMENT AUTHORITY	0404040005192019 (Offline DD)	1000	Returned By A.R. (./scrutiny/user_scrutiny1.php?ccase=!
265	24/10/2019 05:30:00		2704138002192019 (APPEAL) (No.of Docs - 0) (Defect Date : 10/08/2020 05:30:00 AM)	NARENDRA SADAPHA1 Vs. DADA KONDAJI SADAPHAL	2700440005082019 (Online)	1000	Returned By A.R. (./scrutiny/user_scrutiny1.php?ccase=!

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Sr No.	Date Of Filing	Last refiled	Diary No.	Title Of Case	Transaction Id	Fees	
266	15/10/2019 05:30:00		2704137001512019 (OA) (No.of Docs - 0) (Defect Date : 07/11/2019 05:30:00 AM)	SAGARDEEP SIRSAIKAR Vs. GOA COASTAL ZONE MANAGEMENT AUTHORITY	0404010003792019 (Offline DD)	1000	Returned By A.R. (./scrutiny/user_scrutiny1.php?ccase=!
267	28/09/2019 05:30:00		2704138000982019 (OA) (No.of Docs - 0) (Defect Date : 01/02/2020 05:30:00 AM)	BELMONDO RESIDENT WELFARE ASSOCIATION THROUGH ITS SECRETARY MR. MAHESH K JONDHALEKAR Vs. M/S MACROTECH DEVELOPERS LTD	0404010002452019 (Offline DD)	1000	Returned By A.R. (./scrutiny/user_scrutiny1.php?ccase=!
268	23/09/2019 05:30:00		2704137000612019 (OA) (No.of Docs - 0) (Defect Date : 23/11/2019 05:30:00 AM)	SAMRAT PREMNATH SOIROJI Vs. DIRECTORATE OF PANCHAYAT	2700440001882019 (Online)	1100	Returned By A.R. (./scrutiny/user_scrutiny1.php?ccase=!

Sr No.	Date Of Filing	Last refiled	Diary No.	Title Of Case	Transaction Id	Fees
269	21/09/2019 05:30:00		2704138000572019 (OA) (No.of Docs - 0) (Defect Date : 28/11/2019 05:30:00 AM)	TANAJI BALASAHEB GAMBHIRE Vs. THE PRINCIPAL SECRETARY ENVIRONMENT DEPARTMENT	2700440001752019 (Online)	1000

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Annexure - B.

Annexure - B



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NATIONAL GREEN TRIBUNAL

Case
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System
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2	2704138004182023 (No.of Docs - 1)	OA/(WZ)2023	MUDASSAR ISMAIL MUJAHID vs. ENVIRONMENT DEPARTMENT GOVERNMENT OF MAHARASHTRA	MUDASSAR ISMAIL MUJAHID	07/08/2023 03:12:47 PM	IA	0094542023 (Online)	625	Main
3	2704138003732023 (No.of Docs - 1)	APPEAL/122/2018			13/07/2023 03:27:46 PM	IA	270040040079932023 (Online)	3600	Enter
4	2704138001982023 (No.of Docs - 1)	OA/76/2023			31/03/2023 05:55:46 PM	MA	270040040044572023 (Online)	600	Enter

Sr No.	IA/MA Diary No.	Main Case No.	Title Of Case	Filed By	Date Of Filing	Last Refiled	Type Of Filing	Transaction Id	Fees	
5	2704138005352022 (No.of Docs - 1)	MA/44/2022			29/09/2022 12:49:52 PM		IA	270040040118552022 (Online)	500	Enter
6	2704138003542022 (No.of Docs - 1)	APPEAL/(WZ)2022	CLARUS BIOENERGY PVT. LTD Vs. MAHARASTHRA POLLUTION CONTROL BOARD	CLARUS BIOENERGY PVT. LTD	25/07/2022 10:12:49 PM		IA	0086672022 (Online)	600	Main
7	2704137001722022 (No.of Docs - 1)	OA/(WZ)2022	NANDLAL KHEMKA THROUGH CONSTITUTED ATTORNEY THOMAS MATTHEW Vs. GOA COASTAL ZONE MANAGEMENT AUTHORITY	NANDLAL KHEMKA THROUGH CONSTITUTED ATTORNEY THOMAS MATTHEW	06/05/2022 07:58:16 PM		IA	0050682022 (Online)	600	Main
8	2704138011212021 (No.of Docs - 1)	2704138005112020	ADINATH BHUIBALLI KUCHANUR Vs. CHHAJED ASSOCIATES	ADINATH BHUIBALLI KUCHANUR	06/05/2022 07:58:16 PM		MA	0115942021 (Online)	680	Main

Sr No.	IA/MA Diary No.	Main Case No.	Title Of Case	Filed By	Date Of Filing	Last Refiled	Type Of Filing	Transaction Id	Fees
			BELONGING TO VARDHAMAN SPACES.						

Sr No.	IA/MA Diary No.	Main Case No.	Title Of Case	Filed By	Date Of Filing	Last Refiled	Type Of Filing	Transaction Id	Fees	
9	2704138009222021 (No.of Docs - 1)	OA/2704138009192021/2021			06/05/2022 07:58:16 PM		IA	270040040089652021 (Online)	600	Enter
10	2704138009212021 (No.of Docs - 1)	OA/7/2018			06/05/2022 07:58:16 PM		MA	270040040089452021 (Online)	500	Enter
11	2704138005052020 (No.of Docs - 1)	APPEAL/(WZ)2020	PAREKH INTEGRATED SERVICES PRIVATE LIMITED vs. MADHYA PRADESH POLLUTION CONTROL BOARD	PAREKH INTEGRATED SERVICES PRIVATE LIMITED	06/05/2022 07:58:16 PM		IA	0034182020 (Online)	600	Main
12	2704138005042020 (No.of Docs - 1)	APPEAL/(WZ)2020	PAREKH INTEGRATED SERVICES PRIVATE LIMITED vs. MADHYA PRADESH POLLUTION	PAREKH INTEGRATED SERVICES PRIVATE LIMITED	06/05/2022 07:58:16 PM		IA	0034162020 (Online)	600	Main

Sr	IA/MA Diary No.	Main Case No.	Title Of Case	Filed By	Date Of Filing	Last Refiled	Type Of Filing	Transaction Id	Fees
			CONTROL BOARD						

Sr No.	IA/MA Diary No.	Main Case No.	Title Of Case	Filed By	Date Of Filing	Last Refiled	Type Of Filing	Transaction Id	Fees	
13	2704138003232020 (No.of Docs - 1)	MA/05/2019			06/05/2022 07:58:16 PM		IA	1000050026902020 (Offline DD)	500	Enter
14	2704138002262020 (No.of Docs - 1)	OA/108/2018			06/05/2022 07:58:16 PM		IA	270040040019832020 (Online)	500	Enter
15	2704138000552020 (No.of Docs - 1)	OA/(WZ)2016	VIKAS K. TRIPATHI vs. STATE OF MAHARASHTRA THROUGH ITS CHIEF SECRETARY	ADANI ESTATES PVT. LTD.	06/05/2022 07:58:16 PM		IA	0004422020 (Online)	500	Main
16	2704138001942019 (No.of Docs - 1)	OA/(WZ)2019	GRENESIIS CONSTRO PVT LTD vs. SHRI VISHAL ARINJAY SHAH	GRENESIIS CONSTRO PVT LTD	06/05/2022 07:58:16 PM		EA	1000050004552019 (Offline DD)	1000	Main
17	2704138001422019 (No.of Docs - 1)	APPEAL/(WZ)2019	WOCKHARDT HOSPITALS LIMITED vs. MAHARASHTRA POLLUTION	WOCKHARDT HOSPITALS LIMITED	06/05/2022 07:58:16 PM		IA	270040040003102019 (Online)	500	Main